

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 2066
TO BE ANSWERED ON 20.12.2023

PRADHAN MANTRI MATRI VANDANA YOJANA

2066. SHRI AJAY PRATAP SINGH:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Pradhan Mantri Matri Vandana Yojana (PMMVY) covers second stage of pregnancy period;
- (b) if so, the details of funds provided to States/UTs to it; and
- (c) whether there is any provision under the said scheme for the widowed/divorced/separated pregnant women and lactating mothers; if so, the details thereof?

ANSWER

MINISTER FOR WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) Under Pradhan Mantri Matru Vandana Yojana (PMMVY), more than 3.59 crores beneficiaries have been enrolled since inception of the Scheme in 2017-18 and till 02.12.2023. Further, maternity benefits of more than ₹14,428.35 crores (includes both Central and State share) have been disbursed to more than 3.21 crores beneficiaries during the aforesaid period.

Yes, Sir. Under Mission Shakti, maternity benefit of ₹6,000/- is also provided under PMMVY to eligible beneficiaries for second child subject to the second child being a girl. The details of central share of funds provided to States/UTs for disbursement of maternity benefits under PMMVY for the second order pregnancies till 02.12.2023 is **Annexed**.

(c) Yes, Sir. Under the guidelines of the PMMVY Scheme, all eligible beneficiaries can avail the benefits of the scheme.

Annexure

Statement referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question Number 2066 for answer on 20.12.2023 raised by Shri Ajay Pratap Singh regarding “Pradhan Mantri Matri Vandana Yojana”

State/UT-wise details of central share of funds provided under Pradhan Mantri Matru Vandana Yojana (PMMVY) for disbursement of maternity benefits for the second order pregnancies till 02.12.2023

State/UTs Name	Amount Released (₹ in Lakhs)
ANDAMAN AND NICOBAR ISLANDS	5.85
ANDHRA PRADESH	667.94
ARUNACHAL PRADESH	26.16
ASSAM	3122.01
BIHAR	6548.00
CHANDIGARH	43.83
CHHATTISGARH	1138.50
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	19.89
DELHI	393.95
GOA	26.89
GUJARAT	1075.10
HARYANA	1600.67
HIMACHAL PRADESH	607.39
JAMMU AND KASHMIR	260.82
JHARKHAND	677.61
KARNATAKA	835.69
KERALA	1127.27
LADAKH	5.88
LAKSHADWEEP	3.39
MADHYA PRADESH	1249.06
MAHARASHTRA	1575.20
MANIPUR	53.60
MEGHALAYA	117.88
MIZORAM	25.79
NAGALAND	27.54
PUDUCHERRY	36.90
PUNJAB	705.86
RAJASTHAN	1255.75
SIKKIM	27.38
TAMIL NADU	0.00
TRIPURA	70.15
UTTAR PRADESH	19766.05
UTTARAKHAND	201.10
WEST BENGAL	1191.08
TOTAL	44490.18

Note:- The State Government of Odisha and Telangana are not implementing PMMVY.